

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:753
ANSWERED ON:02.03.2010
SANCTIONING OF INDIAN RESERVE BATTALION
Biju Shri P. K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps for sanctioning a 2nd Indian Reserve Battalion in Kerala;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AYAJ MAKEN)

(a) to (c): Ministry of Home Affairs has sanctioned one India Reserve Battalion on 31-03-2008 to Kerala which is yet to be raised by the State Government. BPR&D has been advised to conduct a study on India Reserve Battalion scheme and its continuation.